

1	2	3	4
23.	Assam	2.56	-
24.	Manipur	3.67	8.35
25.	Meghalaya	1.35	-
26.	Mizoram	10.17	-
27.	Nagaland	0.00	-
28.	Sikkim	1.52	-
29.	Tripura	5.73	-
TOTAL (NE STATES)		25.00	8.35
GRAND TOTAL		94.16	70.09

* The funds have been re-appropriated in the current financial year

Polluted cities of the country

2770. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether according to a study, Delhi is the most polluted city of the world;
- (b) whether it is also a fact that many cities of the country are in the list of most polluted cities of the world;
- (c) whether it is also a fact that, as per an estimate, lakhs of Indians die every year due to air pollution; and
- (d) if so, what action have been taken, so far to clean air and making it worth living?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE): (a) and (b) Various studies are published from time to time regarding the polluted cities in the world. Cities can be ranked on the basis of different pollutant criteria with different results. As per Central Pollution Control Board (CPCB) reports, though Delhi shows high concentration of particulate matter (PM), values of Sulphur Oxide (SOx) Carbon Monoxide are generally within permissible limits. Values of NOx exceed permissible limits during some periods. High values of Particulate Matter are also observed in some other cities in the country.

- (c) There is no well established methodology to quantify number of deaths directly due to air pollution in scienti fically rigorous manner.

(d) The Government has taken several steps to address the issue of air pollution which *inter alia*, include notification of National Ambient Air Quality Standards; setting up of monitoring network for assessment of ambient air quality; introduction of cleaner/alternate fuels like gaseous fuel (CNG, LPG etc.), ethanol blending, launching of National Air Quality index; universalization of BS-IV by 2017; leapfrogging from BS-IV to BS-VI fuel standards by 1st April, 2020; notification of Construction and Demolition Waste Management Rules; banning of burning of biomass; promotion of public transport network; Pollution Under Control Certificate; issuance of directions under Section 18(1)(b) of Air (Prevention and Control of Pollution) Act, 1981 and under Section 5 of Environment (Protection) Act, 1986; installation of on-line continuous (24x7) monitoring devices by major industries; collection of Environmental Protection Charge on more than 2000 CC diesel vehicles; notification of graded response action plan for Delhi and NCR etc.

Implementation of Green India Mission

2771. SHRIMATI JAYA BACHCHAN: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of forest areas in the country where Green India Mission is being implemented at present;
- (b) the criteria/guidelines laid down for the selection of topographical areas under the said Mission;
- (c) the funds allocated and utilised under the said Mission during the last one year and the current year, State-wise;
- (d) the details of the proposals/schemes received from various States by Government in the current year and the status of such proposals along with the time by which a final decision is likely to be taken thereon, State-wise; and
- (e) the physical achievements, in terms of targets fixed and works under taken under the Green India Mission, so far?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE): (a) Green India Mission (GIM) is being implemented in 13 States at present namely Andhra Pradesh, Chhattisgarh, Karnataka, Kerala, Manipur, Mizoram, Odisha, Punjab and Uttarakhand.